

**NOTIFICATION NO. 184 / 2021**

**I. HON'BLE MR.JUSTICE S.VAIDYANATHAN**

**will sit single at 10.00 A.M. on 31.07.2021 and 01.08.2021 and take up the cases through Video conferencing / Hybrid mode as listed.**

**// BY ORDER //**

**HIGH COURT, MADRAS  
DATED : 30.07.2021**

**M.N.SENTHIL KUMAR  
REGISTRAR (JUDICIAL)**

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TO BE HEARD THROUGH VIDEO CONFERENCING/HYBRID MODE  
ON SATURDAY THE 31ST DAY OF JULY 2021 AT 10:00 A.M.

COURT NO: VC 11

THE ADVOCATES/PARTY IN PERSON ARE REQUESTED

1. TO INSTALL MICROSOFT TEAMS VC APPLICATION IN THEIR DESKTOP/LAPTOP / I-PAD / MOBILE PHONE AND TO JOIN THE COURT VC SESSION [CLICK HERE](#)
2. TO MENTION THE ITEM NO AND NAME WHILE LOGIN TO THE COURT.
3. TO MAINTAIN PROPER DRESS CODE.
4. TO MUTE THEIR MIC WHILE OTHER COUNSEL IS IN ARGUMENT, TO PREVENT UNWANTED NOISE DISTURBANCE DURING THE VIDEO CONFERENCING AND UNMUTE THE MIC ONLY AT THE TIME OF THEIR ARGUMENT.
5. LAWYERS TO KEEP THEIR VIDEOS ON BUT MIC OFF.
6. COURT LINK ALSO AVAILABLE IN  
<https://www.mhc.tn.gov.in/vclink>

FOR ORDERS

1	WP/13508/2004 (Labour)	M.DASARATHAN VS THE MANAGEMENT AND ANOTHER.	M/S.S.THAMIZHARASI S.THAMILSELVI CYNTHIA ----- M/S V.JEEVAGIRIDHARAN P.S.KOTHANDARAMAN FOR R1 R2-COURT
	AND WMP 7251/2005	M. DASARATHAN, VS THE MANAGEMENT, AND ANOTHER.	M/S S.TAMIZHARAS S. THAMIL SELVI M.S. CYNTHIA -----

FOR REPORTING SETTLEMENT

2	WP/8621/2015 (Labour)	MP.1/2015-FOR STAY WABCO INDIA LTD VS THE PRESIDING OFFICER AND ANOTHER.	M/S.T.S.GOPALAN AND CO. ----- R1- LABOUR COURT M/S.S.RAVI S.BASKAR AND A.MEENA FOR R2
	AND WP 20331/2015 (Labour)	HARISH KUMAR VS THE PRESIDING OFFICER AND ANOTHER.	M/S.R.RAJARAM S.RAVI S.BASKER & A.MEENA ----- M/S.T.S.GOPALAN&CO FOR R2

FOR REPORTING COMPLIANCE

3	WP/42554/2016 (Labour)	THE MANAGEMENT OF VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.A.SUNDARAVADANAN ( 98417 99445 ) ----- M/S.R.KRISHNASWAMY V.AJAY KHOSE M.KARUNAKARAN S.MANOGRAN FOR R2 ADDL GOVT PLEADER FOR R1
	AND WMP 23854/2018	For Direction S.VISVANATHAN, VS THE MANAGEMENT OF AND ANOTHER.	M/S. A.SUNDARAVADANAN ----- AGP FOR R1
	AND WMP 36491/2016	To Dispense With THE MANAGEMENT OF VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.A.SUNDARAVADANAN -----
	AND WMP 36492/2016	For Injunction THE MANAGEMENT OF VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.A.SUNDARAVADANAN -----

ADJOURNED ADMISSION

4	WP/15136/2021 (Labour)	THE GENERAL MANAGER, VS A.ELAMURUGAN AND ANOTHER.	M/S. D.VENKATACHALAM L. RAMANATHAN -----
	AND WMP 16040/2021	Interim injunction THE GENERAL MANAGER, VS S. DURAIKANNU AND ANOTHER.	M/S. D.VENKATACHALAM L. RAMANATHAN -----
	AND WP 15139/2021 (Labour)	THE GENERAL MANAGER, VS S. DURAIKANNU AND ANOTHER.	M/S. D.VENKATACHALAM L. RAMANATHAN -----

AND WMP 16038/2021	Interim injunction THE GENERAL MANAGER, VS A.ELAMURUGAN AND ANOTHER.	M/S. D.VENKATACHALAM L. RAMANATHAN -----
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5 WP/18886/2003 (Labour)	T.N.STATE TRANSPORT CORPN. VS THE PRESIDING OFFICER AND ANOTHER.	T.N.STATE TRANSPORT CORPN. (COIMBATORE DIVN.-II) LTD. ERODE. M/S. A.SUNDARAVATHANAM ----- R1- LABOUR COURT R2- DISD. VIDE COURT ORDER DT. 03/03/2020 RR3 & 6 DECEASED STEPS DUE TO BRING ON RECORDS AS DECEASED LRS APP.NOT READY PVT.NOTICE PERMITTED REG RR3, 6 PROOF NOT FILED R-4 TMT.REENA NO.462, STONY BRIDGE, METTUR ROAD, ERODE. R-5 THIRU JAGADEESH NO.462, STONY BRIDGE, METTUR ROAD, ERODE.
AND WMP 7663/2020	Implead TAMIL NADU STATE TRANSPORT CORPORATION VS THE PRESIDING OFFICER AND 5 OTHERS.	M/S. T.CHANDRASEKARAN -----
6 WP/37613/2003 (Labour)	K.N.PALANISAMY VS 1.THE PRESIDING OFFICER, AND ANOTHER.	M/S.V. AJOYKHOSE ----- R1-COURT M/S K.ELANGO MR.L.P.SHANMUGASUNDARAM LEARNED COUNSEL FOR COOPERATIVE SOCIETY.
AND WP 10948/2003 (Labour)	THE GENERAL MANAGER VS THE PRESIDING OFFICER AND ANOTHER.	MR.P.NARAYANAMOORTHY ----- R1- COURT M/S.V. AJOY KHOSE FOR R2
AND WP 25822/2006 (Labour)	K.N. PALANISAMY VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.V.AJOY KHOSE ----- M/S.K.ELANGOO P.NETHAJI FOR R2 R1-LABOUR COURT
AND WP 25823/2006 (Service)	K. N. PALANISAMY VS GOVERNMENT OF TAMILNADU AND 2 OTHERS.	M/S.V.AJOY KHOSE ----- AGP(W) FOR R1 M/S.K.ELANGOO P.NETHAJI FOR R3 R2- THE COMMISSIONER FOR MILK PRODUCTION AND DAIRY DEVELOPMENT MADHAVARAM CHENNAI-51 M/S.SPL.GP(CO-OP) FOR R1,R2 MEMO DT 24.11.2020
7 WP/4411/2004 (Labour)	MP.1/2009 For Stay MP.1/2010 To Extend THE MANAGEMENT, MGR TRANSPORT VS THIRU LAKSHMIPATHY AND ANOTHER.	THE MANAGEMENT, MGR TRANSPORT CORPORATION, KANCHEEPURAM ----- MR.SATHISH ----- R2- LABOUR COURT M/S S.RAVI P.R.AJAYKUMAR FOR R1
AND WP 23528/2009 (Labour)	THE GENERAL MANAGER VS THE PRESIDING OFFICER AND ANOTHER.	MR.SATHISH ----- R1-COURT M/S S.RAVI P.R.AJAYKUMAR FOR R2
8 WP/5935/2004 (Labour)	THE MANAGEMENT OF SAB WABCO VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.T.S.GOPALAN S.RAVINDRAN V.KARTHIC ----- M/S.V.AJOY KHOSE FOR RR2 TO 4. R1- LABOUR COURT
AND WPMP 173/2014	Fix an early date THE MANAGEMENT OF SAB WABCO VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.T.S.GOPALAN & CO ----- R1- LABOUR COURT M/S.R.K.RISHNASWAMY V. AJOY KHOSE FOR R2
9 WP/9033/2004 (Labour)	THE PRESIDENT, FAIR VS THE GENERAL MANAGER, M/S.FINE AND ANOTHER.	M/S.V.AJOY KHOSE ----- MR. S. JAYARAMAN V.V. BALASUBRAMANIAN FOR RR1 R2- LABOUR COURT PONDICHERRY

10	WP/12556/2004 (Labour)	S.ELANGO VAN VS THE PRESIDING OFFICER AND ANOTHER.	M/S.K.ELANGO G.CHAMKI RAJ E.VINOTH KUMAR ----- R1-LABOUR COURT R-2 THE MANAGEMENT OF STATE TRANSPORT CORPN. LTD. DIVISION-2, BHARATHIPURAM DHARMAPURI-5. ----- M/S.S.RAJENI RAMADASS FOR R2
11	WP/16635/2004 (Labour)	THE MANAGEMENT OF ABT PARCEL VS THE PRESIDING OFFICER AND ANOTHER.	M/S.T.S.GOPALAN S.RAVINDRAN V.KARTHIC ----- M/S.K.ELANGO G.CHAMKIRAJ E.VINOTHKUMAR FOR R2 R1-LABOUR COURT
	AND WP 16665/2004 (Labour)	THE MANAGEMENT OF ABT PARCEL VS THE PRESIDING OFFICER AND ANOTHER.	M/S.T.S.GOPALAN S.RAVINDRAN V.KARTHIC ----- R1-LABOUR COURT M/S.K.ELANGO G.CHAMKIRAJ E.VINOTH KUMAR FOR R2
12	WP/16641/2004 (Labour)	M.RAJAPPAN VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.BHARATHI MOHAN S.HEMALATHA V.THIRUPATHI ----- R1-LABOUR COURT R-2 THE MANAGEMENT T.N.A.T.C,(SALEM DIV-2)LTD SALEM MAIN ROAD,BHARATHI PURAMDHARMAPURI DIST. MR. D.RAGHU FOR R2
13	WP/18192/2004 (Labour)	MAHENDRAN VS TAMIL NADU STATE TRANSPORT AND ANOTHER.	V.AJOY KHOSE ----- MR. C.S.K.SATHISH FOR R1 R-2 LABOUR COURT
14	WP/22281/2004 (Labour)	THE TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND 15 OTHERS.	THE TAMILNADU STATE TRANSPORT CORPORATION, KUMBAKONAM DIV.LTD., REP. BY GENERAL MANAGER KUMBAKONAM D.VENKATACHALAM FOR PETITIONER ----- MR. C.V.RAMACHANDRAMOORTHY FOR RR1 & 2 R-8 MUTHUKRISHNAN THIRUMANGANAVEEDI PEERACHERY POST THIRANGANPADI TALUK,KUMBAKONAM R-13 KRISHNAMOORTHY 28, KARUDALIYA STREET KUMBAKONAM R-14 PRAKASAM AMMAN STREET OOTTUKOTTAI TRICHY DISTRICT RR5, 6, 7, 10 & 11 - II BATTU WITH PETITION AND CORRECT ADDRESS RR3, 4,9, 12 & 15 STEPS DUE TO BRING ON RECORD OF THE DECEASED LR'S NO APP. NOT READY.
	AND WPMP 26980/2004	THE TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND 15 OTHERS.	----- II BATTU WITH PETITION AND CORRECT ADDRESS DUE REG RR5 6 8 9 10 AND 14 IN MP
15	WP/23005/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	MR.D. RAGHU ----- M/S.V.THIRUPATHI M.BHARATHIMOCHAN FOR R2 R1 LABOUR COURT
16	WP/23642/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	MR. D.RAGHU ----- MR.V.AJOY KHOSEE FOR R2 R1-LABOUR COURT
17	WP/25692/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	TAMILNADU STATE TRANSPORT CORPORATION (SALEM)LTD SALEM ----- MR. D.RAGHU ----- M/S.K.V.SHANMGANATHAN V.VAIJAYANATHAMALA FOR R2 R1 LABOUR COURT
18	WP/25708/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	TAMILNADU STATE TRANSPORT CORPORATION(SALEM)LTD SALEM REP BY ITS MANAGING DIRECTOR ----- M/S. D.RAGHU ----- V.VAIJAYANTHIMALA FOR RR2 R1 COURT R1-LABOUR COURT M/S. K.V. SHANMUGANATHAN V. VAIJAYANTHIMALA FOR R2
19	WP/27851/2004 (Labour)	N.SENTHIL VS THE PRESIDING OFFICER AND ANOTHER.	M/S.V.VIJAY SHANKAR N.BALAMURALIKRISHNAN K.BHASKER ----- SPL.GP FOR R1 M/S.B.T. SESHADRI R. DASARATHAN FOR R2
	AND WP 5242/2004 (Labour)	MANAGEMENT OF INDIAN INSTITUTE	M/S.B.T.SESHADRI

	VS N.SENTHIL, AND ANOTHER.	R.DASARATHA RAO ----- M/S.V.VIJAY SHANKAR N.BALAMURALIKRISHNAN K.BHASKAR FOR R1 R2-COURT
20	WP/28791/2004 (Labour)	THE MANAGING DIRECTOR, VS C.VINAGAYAMOORTHY AND ANOTHER.
	AND WPMP 34981/2004	M/S. D.RAGHU ----- MR. V. MANISEKARAN FOR R1 R2-LABOUR COURT
	THE MANAGING DIRECTOR, VS C.VINAGAYAMOORTHY AND ANOTHER.	M/S G.MUNIRATNAM A.K.BASKARAPANDIAN -----
21	WP/29066/2004 (Labour)	BASKARAN VS THE PRESIDING OFFICER AND ANOTHER.
	AND WP 30933/2004 (Labour)	M/S.V.AJOY KHOSE -----
	AND WPMP 37487/2004	M/S. D.RAGHU ----- MR.V.AJOY KHOSE FOR R1 R2-LABOUR COURT
	TAMILNADU STATE TRANSPORT VS R.BASKARAN, DRIVER AND ANOTHER.	MR.R.ARUNMOZHI ----- MR.V.AJOY KHOSE FOR R1 R2 COURT
22	WP/29464/2004 (Labour)	INAYATHULLAH VS THE PRESIDING OFFICER, AND ANOTHER.
	AND WP 25093/2003 (Labour)	M/S. V.AJOY KHOSE ----- M/S. D.RAGHU FOR R2 R1 COURT MR.KRISHNA SAMY FOR RR2 TO 4 (WPS)
	TAMILNADU STATE TRANSPORT CORPORATION AND 3 OTHERS. VS THE PRESIDING OFFICER AND ANOTHER.	M/S. D.RAGHU ----- R1- COURT R-2 A.S.INAYATHULLA, (DECEASED) 4/392B, RAJEEV NAGAR, VENKATTAPURAM, KRISHNAGIRI. R-3 ASKARIJOHN 4/392B, RAJEEV NAGAR, VENKATTAPURAM, KRISHNAGIRI. R-4 JAHEER ABBAS 4/392B, RAJEEV NAGAR, VENKATTAPURAM, KRISHNAGIRI. R-5 NAZEEMA, 4/392B, RAJEEV NAGAR, VENKATTAPURAM, KRISHNAGIRI. (R3 TO 5 ARE SUBSTITUTED AS LRS OF DECEASED R2.INAYATHULLAH, AS PER ORDER DT.14.08.2019 BY VMVJ IN WMP.22557/19 IN WP.25093/2003) R-4 JAHEER ABBAS 4/392B, RAJEEV NAGAR, VENKATTAPURAM, KRISHNAGIRI. R-5 NAZEEMA, 4/392B, RAJEEV NAGAR, VENKATTAPURAM, KRISHNAGIRI. (R3 TO 5 ARE SUBSTITUTED AS LRS OF DECEASED R2.INAYATHULLAH, AS PER ORDER DT.14.08.2019 BY VMVJ IN WMP.22557/19 IN WP.25093/2003)
23	WP/29581/2004 (Labour)	THE MANAGEMENT, TAMILNADU VS THE LABOUR COURT AND ANOTHER.
		M/S A.SUNDARAVADANAM ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R2 R1-COURT
24	WP/29719/2004 (Labour)	TAMILNADU STATE TRANSPORT VS PRESIDING OFFICER AND ANOTHER.
	AND WPMP 36099/2004	MR. C.S.K.SATHISH ----- R1- TRIBUNAL M/S. P.V. SUDHAKAR FOR R2
	TAMILNADU STATE TRANSPORT VS PRESIDING OFFICER AND ANOTHER.	-----
25	WP/32116/2004 (Labour)	THE MANAGEMENT OF NPKRR VS THE PRESIDING OFFICER AND ANOTHER.
		M/S K.RAJASEKARAN N.SHANMUGASELVAM ----- M/S.A.MUTHUKUMAR P.NARESH KUMAR FOR R2 R1- LABOUR COURT
26	WP/32908/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.
	AND WVMP 254/2005	MR. D.RAGHU ----- R1 LABOUR COURT M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R2
	----- VS -----	M/S.M.RAVIBHARATHI I.JESU -----
27	WP/33338/2004 (Labour)	THE MANAGEMENT OF TAMILNADU VS R.MUTHUSAMY, S/O.RAMASAMY AND ANOTHER.
	AND WPMP 40289/2004	M/S A.SUNDARAVADANAM ----- R-1 R.MUTHUSAMY, S/O.RAMASAMY MOOLAKADU, VELLODU PERUNDURAI TALUK ERODE DISTRICT R2-COURT
	THE MANAGEMENT OF TAMILNADU	M/S.RAJNISH PATHIYIL

	VS R.MUTHUSAMY, S/O.RAMASAMY AND ANOTHER.	OM PRAKASH PALANISAMY ----- I BATTA WITH PETITION DUE REG R1 IN MP
28 WP/35791/2004 (Labour)	S.MOHANRAJ VS THE PRESIDING OFFICER, LABOUR AND ANOTHER.	MR.S.BASKARAN ----- R1-COURT R-2 THE LABOUR OFFICER, PONDICHERRY CO- OPERATIVE SPINNING MILLS LTD, PONDICHERRY
29 WP/35792/2004 (Labour)	V.ARUNACHALAM VS THE PRESIDING OFFICER AND 2 OTHERS.	M/S.V.THIRUPATHI M.BHARATHI MOHAN ----- R1-COURT MR.RAGHU COUNSEL FOR TRANSPORT CORPORATION FOR R2
30 WP/36934/2004 (Labour)	THE PERIA KARAMALAI TEA & VS THE PRESIDING OFFICER AND ANOTHER.	M/S.T.S.GOPALAN S.RAVINDRAN V.KARTHIC ----- M/S.J.ANANDAVALLI G. SUMITHRA FOR R2 R1 -TRIBUNAL
31 WP/37368/2004 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.V.RAGHUPATHI K.N.PANDIAN G.DEVI ----- R1-COURT R-2 UTHIRAIYA MARY 5/A,SAVARAIYAR KOIL ST KOMPS TOWN TIRUCHIRAPALLI M/S.V.AJOY KHOSE,M.KARUNAKARAN FOR R3 TO R5 DT 5/9/2017
AND WP 37370/2004 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.V.RAGHUPATHI K.N.PANDIAN G.DEVI ----- R1-COURT M/S. V. AJOY KHOSE FOR R2 M/S.V.AJOY KHOSE,M.KARUNAKARAN FOR R3 TO R5 DT 5/9/2017
32 WP/38301/2004 (Labour)	THE MANAGEMENT OF DUNLOP INDIA VS THE PRESIDING OFFICER AND ANOTHER.	M/S.BALAN HARIDAS R.KAMATCHI SUNDARESAN ----- R1 COURT M/S.G.KUMAD JHABAKA & M.L.RAMESH FOR R2
AND WPMP 45830/2004	THE MANAGEMENT OF DUNLOP INDIA VS THE PRESIDING OFFICER AND ANOTHER.	M/SKING & PARTRIDGE -----
33 WP/39583/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	TAMILNADU STATE TRANSPORT CORPORATION (SALEM) LTD., SALEM REP. BY M.D. ----- MR. D.RAGHU ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R2 R1-LABOUR COURT
AND WPMP 47202/2004	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	MR.L.G.SHADEVAN DO -----
34 WP/39642/2004 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	TAMILNADU STATE TRANSPORT CORPORATION (SALEM) LTD., SALEM REP. BY M.D. ----- MR. D.RAGHU ----- R1-LABOUR COURT MR. M.SELVAM FOR R2
35 WP/39706/2004 (Labour)	N.KALAI AZHAGAN VS THE PRESIDING OFFICE AND 2 OTHERS.	M/S.R.RENGARAMANUJAM J.MUTHUKUMARAN N.SELVI ----- M/S.R.MUTHAIAN FOR R3 R1-COURT R-2 THE MANAGEMENT,T.N.STATE TRANSPORT CORPN.REP.BY ITS MANAGING DIRECTOR,T.N.S.T.C VILLUPURAM DIVISON. MR. C.S.K.SATHISH FOR R2
AND WPMP 13677/2006	Fix an early date N.KALAI AZHAGAN VS THE PRESIDING OFFICE AND 2 OTHERS.	M/S.R.RENGARAMANUJAM S. SHINU -----
36 WP/6679/2005 (Labour)	THE MANAGEMENT OF TAMILNADU VS P. SOUNDARAJ AND ANOTHER.	THE MANAGEMENT OF TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD., ERODE REGION, ERODE-638 002. ----- MR. A.SUNDARAVADHANAM ----- M/S.V.AJOY KHOSE FOR R1 R2-COURT

AND WPMP 186/2007	To vacate stay P.SOUNDARAJ VS THE MANAGEMENT OF TAMILNADU AND ANOTHER.	M/S.V.AJOY KHOSE ----- M/S.M. RAVI BHARATHI E. MURUGANANDAM P. DAMODARAN
AND WPMP 7336/2005	For Stay THE MANAGEMENT OF TAMILNADU VS P. SOUNDARAJ AND ANOTHER.	M/S RAJNISH PATHIYIL OM PRAKASH PALANISAMY ----- M/S.V. AJOY KHOSE R2 COURT
37 WP/8954/2005 (Labour)	THE MANAGEMENT OF TAMILNADU VS MR.K. KARUNANIDHI AND ANOTHER.	THE MANAGEMENT OF TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD., ERODE REGION., ERODE-638 001. ----- MR. A.SUNDARAVADHANAM ----- MR.V.AJOY KHOSE FOR R1 R2-COURT
AND WPMP 1695/2005	To vacate stay K.KARUNANIDHI VS THE MANAGEMENT OF TAMILNADU AND ANOTHER.	M/S.V.AJOY KHOSE -----
AND WPMP 27453/2005	For Direction K.KARUNANIDHI VS THE MANAGEMENT OF TAMILNADU AND ANOTHER.	M/S D.HARIPARANTHAMAN V.AJOY KHOSE -----
38 WP/9098/2005 (Labour)	THE MANAGING DIRECTOR VS K.EASWARAMOORTHY AND ANOTHER.	MR. A.SUNDARAVADHANAM ----- M/S.V.AJOY KHOSE FOR R1 R2 COURT
39 WP/10870/2005 (Labour)	K.ASEERVATHAM VS THE MANAGEMENT AND ANOTHER.	THE MANAGEMENT TAMILNADU STATE TRANSPORT, CORPORATION, BHARATHIPURAM, DHARMAPURI DIST ----- MR. D.RAGHU FOR R1 R2 -LABOUR COURT IN ALL WP'S
AND WPMP 11830/2005	R.CHANDRAMOHAN VS THE MANAGEMENT AND ANOTHER.	M/S V.THIRUPATHI M.BHARATHI MOHAN -----
AND WP 10871/2005 (Labour)	R.GANESAN VS THE MANAGEMENT AND ANOTHER.	-----
AND WPMP 11831/2005	For Stay R.GANESAN VS THE MANAGEMENT AND ANOTHER.	M/S V.THIRUPATHI M.BHARATHI MOHAN -----
40 WP/14219/2005 (Labour)	MANAGEMENT OF T.U.C.S.LTD., VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.P.ANBARASAN A.KARTHIKESAN ----- AGP (W) FOR R1 MR.V.AJAY KHOSE FOR R2
AND WPMP 15572/2005	For Stay MANAGEMENT OF T.U.C.S.LTD., VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.P.ANBARASAN A.KARTHIKESAN -----
AND WPMP 61/2013	For Direction E.SEKAR, VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.M.MUTHUPANDIAN -----
AND WPMP 62/2013	For Direction E.SEKAR, VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.M.MUTHUPANDIAN -----
41 WP/14220/2005 (Labour)	MANAGEMENT OF T.U.C.S.LTD., VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.P.ANBARASAN A.KARTHIKESAN ----- AGP (W) FOR R1 MR.V.AJAY KHOSE FOR R2
AND WPMP 64/2013	For Direction E.ELANGOOVAN, VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.M.MUTHUPANDIAN -----
AND WPMP 15573/2005	For Stay MANAGEMENT OF T.U.C.S.LTD., VS THE SPECIAL DEPUTY COMMISSIONER AND ANOTHER.	M/S.P.ANBARASAN A.KARTHIKESAN -----
AND WPMP 63/2013	For Direction E.ELANGOOVAN, VS THE SPECIAL DEPUTY COMMISSIONER	M/S.M.MUTHUPANDIAN -----

	AND ANOTHER.	
42	WP/14505/2005 (Labour)	E. MANI, VS THE MANAGING DIRECTOR, AND ANOTHER.
		M/S V.AJAY KHOSE ----- M/S.P.KANNAN KUMAR S.ANBZHAGAN FOR R1 ----- R-1 THE MANAGING DIRECTOR, TAMILNADU STATE TRANSPORT CORPORATION, (CBE-DIV-1) LTD., 37, METTUPALAYAM ROAD, COIMBATORE 641 043. R2-LABOUR COURT
43	WP/17359/2005 (Labour)	THE MANAGEMENT OF METROPOLITAN VS THE PRESIDING OFFICER, AND ANOTHER.
		THE MANAGEMENT OF METROPOLITAN TRANSPORT CORPORATION LTD., REP. BY ITS MANAGING DIRECTOR, PALLAVAN HOUSE, CHENNAI -2. ----- M/S. RAJENI RAMADOSS ----- R1-COURT M/S. S. RAVI P.R. AJAYKUMAR FOR R2
44	WP/23466/2005 (Labour)	D. BADUSHA, VS THE PRESIDING OFFICER, AND ANOTHER.
		M/S P.GANESAN S.EZHILAN ----- R1 LABOUR COURT MR.P.PARAMASIVA DOSS FOR R2
45	WP/24801/2005 (Labour)	R. SEKAR, VS THE MANAGEMENT OF AND ANOTHER.
		M/S.S.GIRIJA ----- M/S T.S.GOPALAN & CO FOR R1 R2 - LABOUR COURT
46	WP/26314/2005 (Labour)	AMILNADU STATE TRANSPORT CORPORATION LTD., VILLUPURAM VS PRESIDING OFFICER, CUDDALORE AND ANOTHER.
		TAMIL NADU STATE TRANSPORT CORPORATION LTD., VILLUPURAM CORPN. (VILLUPURAM) LTD., 3/137, SALAMEDU, VILLUPURAM - 605 602, REP. BY ITS MANAGING DIRECTOR. ----- R1 COURT MR.T.DHANYAKUMAR FOR R2
47	WP/26476/2005 (Labour)	M.KANNAN VS THE TELECOM DISTRICT ENGINEER AND ANOTHER.
		M/S P.V.S.GIRIDHAR ASSOCIATES T.SAI SRUJAN ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NASRULLAH L.VIVEKNANDAN AND M.LAKSHMI FOR R1 R2-COURT
	AND WP 26477/2005 (Labour)	S.DHARMARAJ VS THE TELECOM DISTRICT ENGINEER AND 3 OTHERS.
		M/S P.V.S.GIRIDHAR ASSOCIATES T.SAI SRUJAN ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NASRULLAH L.VIVEKNANDAN AND M.LAKSHMI FOR R1
48	WP/27689/2005 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.
		M/S T.S.GOPALAN S.RAVINDRAN V.KARTHIC ----- R1- LABOUR COURT M/S.G.JEREMIAH FOR R2
	AND WPMP 103/2015	Withdraw J.MARIASELVAM, VS THE MANAGEMENT, AND ANOTHER.
		M/S.G.JEREMIAH K.VELU ----- M/S.T.S.GOPALAN S.RAVINDRAN V.KARTHICK
	AND WPMP 30103/2005	For Stay THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.
		M/S T.S.GOPALAN S.RAVINDRAN V.KARTHIC ----- R1 LABOUR COURT M/S.G.JEREMIAH D.RAJALAKSHMI FOR R2
49	WP/33086/2005 (Labour)	P. AYOTHI AND 5 OTHERS. VS THE MANAGEMENT OF TAMIL NADU AND ANOTHER.
		M/S. V.AJOY KHOSE ----- MR.C.KANAGARAJ FOR R1 R2-COURT
50	WP/36737/2005 (Labour)	M/S. JAMEEL LEATHERS & UPPERS, VS THE PRESIDING OFFICER, AND 2 OTHERS.
		M/S V.JEEVAGIRIDHARAN P.S.KOTHANDARAMAN ----- M/S. E.SRINIVASAN A.SENTHILKUMAR FOR R2 R1-COURT
51	WP/36780/2005 (Labour)	R.MUNUSAMY VS THE MANAGEMENT AND ANOTHER.
		M/S.T.I.RAMANATHAN ----- MR.D.RAGHU FOR R1 R2-COURT
52	WP/36815/2005 (Labour)	TAMILNADU STATE TRANSPORT VS THE JOINT COMMISSIONER OF LAB AND ANOTHER.
		M/S KALA RAMESH ----- R-1 THE JOINT COMMISSIONER OF LAB (CONCILIATION), D.M.S.COMPOUND, TEYNAMPET, M/S T.DHANYAKUMAR FOR R2
	AND WP 36816/2005	



(Labour)	TAMILNADU STATE TRANSPORT VS THE JOINT COMMISSIONER OF LAB AND ANOTHER.	M/S KALA RAMESH ----- R-1 THE JOINT COMMISSIONER OF LAB (CONCILIATION), D.M.S.COMPOUND, TEYNAMPET MR. V.AJOY KHOSE FOR R2
AND WPMP 1071/2006	For Direction R.KESAVANARAYANAN VS TAMILNADU STATE TRANSPORT AND ANOTHER.	IN WP.36816/2005 M/S V.AJOY KHOSE ----- M/S KALA RAMESH
AND WPMP 39429/2005	For Injunction TAMILNADU STATE TRANSPORT VS THE JOINT COMMISSIONER OF LAB AND ANOTHER.	M/S KALA RAMESH -----
AND WPMP 39430/2005	For Injunction TAMILNADU STATE TRANSPORT VS THE JOINT COMMISSIONER OF LAB AND ANOTHER.	M/S KALA RAMESH -----
AND WPMP 39431/2005	For Injunction TAMILNADU STATE TRANSPORT VS THE JOINT COMMISSIONER OF LAB AND ANOTHER.	M/S KALA RAMESH -----
AND WVMP 376/2006	Vacate interim injunction S.SEBASTIAN VS TAMILNADU STATE TRANSPORT AND ANOTHER.	M/S T.DHANYAKUMAR -----
AND WVMP 93/2006	To vacate stay R.KESAVANARAJANAN VS TAMILNADU STATE TRANSPORT AND ANOTHER.	IN WP.36816/05 M/S V.AJOY KHOSE ----- M/S KALA RAMESH
53 WP/2047/2006 (Labour)	VALLALAR GRAMA BANK VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.AIYAR AND DOLIA V.KALYANARAMAN ----- R1 TRIBUNAL R2 DISD. VIDE COURT ORD. DATED 24.6.11 BY MJJ
AND WMP 5464/2020	TO CONDONE THE DELAY VALLALAR GRAMA BANK VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.AIYAR AND DOLIA -----
AND WPMP 2332/2006	For Stay VALLALAR GRAMA BANK VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.AIYAR AND DOLIA V.KALYANARAMAN -----
54 WP/7914/2006 (Labour)	T.SUBRAMANIYAN VS THE GOVERNMENT OF INDIA AND ANOTHER.	M/S.V.AJOY KHOSE ----- M/S.AIYAR & DOLIA V.KALYANA RAMAN FOR R2 M/S.B.K.GIRISH NEELAKANTAN FOR R1 (MEMO) DT 03/04/2019 M/S. K. SUBBU RANGA BHARATHI, CGC FOR R1 MEMO DT 01/03/2021
55 WP/10062/2006 (Labour)	THE MANAGEMENT OF ANDREW VS THE PRESIDING OFFICER AND ANOTHER.	M/S T.S.GOPALAN B.RAVINDRAN V.KARTHIC ----- R1-TRIBUNAL M/S.P.K.GOPAL RAJ P.K.MOHAN VEL G.UMA FOR R2
AND WP 10063/2006 (Labour)	THE MANAGEMENT OF ANDREW VS THE PRESIDING OFFICER AND ANOTHER.	M/S T.S.GOPALAN B.RAVINDRAN V.KARTHIC ----- M/S.P.K.GOPAL RAJ P.K.MOHAN VEL G.UMA FOR R2 R1 TRIBUNAL
56 WP/10533/2006 (Labour)	TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER, LABOUR AND ANOTHER.	MR.D.RAGHU ----- M/S.L.SWAMINATHAN I.ILAN KUMAR FOR R2 R1-COURT
AND WMP 11414/2019	To vacate stay R.PERIYASAMY VS TAMIL NADU STATE TRANSPORT AND ANOTHER.	M/S.L.SWAMINATHAN I.ILANKUMAR P.SOUNDARARAJAN -----
AND WPMP 11903/2006	For Stay TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER, LABOUR AND ANOTHER.	M/S L.G.SHADEVAN -----

57	WP/10781/2006 (Labour)	THE MANAGEMENT, VS P. BALAKRISHNAN, S/O.P.PERUMAL AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R1 R2 COURT
	AND WPMP 12218/2006	THE MANAGEMENT, VS ANNAMALAI, S/O. KUTTAIYAN, AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY -----
	AND WPMP 12220/2006	For Stay THE MANAGEMENT, VS V. BHASKARAN, S/O. VEDAMUTHU AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY -----
	AND WPMP 12221/2006	To Dispense With THE MANAGEMENT, VS K. CHINNAKANNU, AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY -----
	AND WVMP 112/2009	To vacate stay SARAVANAN VS THE LABOUR COURT, AND ANOTHER.	M/S K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANDAN -----
	AND WP 10782/2006 (Labour)	THE MANAGEMENT, VS ANNAMALAI, S/O. KUTTAIYAN, AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R1
	AND WP 10783/2006 (Labour)	THE MANAGEMENT, VS V. BHASKARAN, S/O. VEDAMUTHU AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R1
	AND WP 10784/2006 (Labour)	THE MANAGEMENT, VS K. CHINNAKANNU, AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R1
	AND WVMP 108/2009	To vacate stay P. BALAKRISHNAN, S/O.P.PERUMAL VS THE LABOUR COURT, AND ANOTHER.	M/S K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANDAN ----- M/S.M. SRIRAM D. RAJENDRAN RAMESHVENKATACHALAPATHY FOR R1 R2-COURT
	AND WPMP 12224/2006	For Stay THE MANAGEMENT, VS SARAVANAN, S/O. MOHAN AND ANOTHER.	-----
	AND WVMP 109/2009	To vacate stay ANNAMALAI VS THE LABOUR COURT, AND ANOTHER.	M/S K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANDAN -----
	AND WVMP 110/2009	To vacate stay V.BHASKARAN VS THE LABOUR COURT, AND ANOTHER.	M/S K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANDAN -----
	AND WVMP 111/2009	To vacate stay K.CHINNAKANNU VS THE LABOUR COURT, AND ANOTHER.	M/S K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANDAN -----
	AND WP 10785/2006 (Labour)	THE MANAGEMENT, VS SARAVANAN, S/O. MOHAN AND ANOTHER.	M/S M.SRIRAM D.RAJENDRAN RAMESH VENKATACHALAPATHY ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA FOR R1
	AND WPMP 12216/2006	For Stay THE MANAGEMENT,	

	VS P. BALAKRISHNAN, S/O.P.PERUMAL AND ANOTHER.	IN WP. 10781 TO 10785/06 M/S M.SRIRAM D.RAJENDRAN ----- M/S.K.V. SHANMUGHANATHAN V. VAIJAYANTHIMALA FOR R1 R2- COURT
58	WP/13497/2006 (Labour)  M/S.RAJAM SECURITY BUREAU VS THE DEPUTY COMMISSIONER AND ANOTHER.	M/S P.M.DURAIWAMY ----- M/S A.M.KRISHNAMURTHY SUNDRAVADIVEL FOR R2 R1-THE DEPUTY COMMISSIONER OF LABOUR (MINIMUM WAGES), CHENNAI.
59	WP/24173/2006 (Labour)  MP. 1/2006 - for stay THE MANAGEMENT OF TAMIL NADU VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.G.PURUSHOTHAMAN K.THANGAPANDI FOR R2 R1 COURT
60	WP/24204/2006 (Labour)  MP.1/2006 FOR STAY AND MP.1/2007 FOR DIRECTION THE TAMILNADU STATE TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	MR.D.RAGHU ----- R1 COURT M/S PAPPYIAH DHARMARAJAN S.SANKARANARAYANA PANDIAN FOR R2
61	WP/33379/2006 (Labour)  MP 1/2006 FOR STAY. METROPOLITAN TRANSPORT VS THE PRESIDING OFFICER AND ANOTHER.	MR.K.MOORTHY ----- M/S.K.S.NARCHONAI A.JAYANTHI FOR R2 R1 COURT.
62	WP/34726/2006 (Labour)  MP.1/2006 To Dispense With J. PULENDRAN - 27 YRS, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANTHAN ----- M/S.RAJNISH PATHIYIL S.GEETHA R.PALANISAMY FOR R2 R1-COURT
	AND WP 34727/2006 (Labour)  R. MUTHUKUMAR - 28 YRS VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA L.VIVEKANANTHAN ----- M/S.RAJNISH PATHIYIL S.GEETHA R.PALANISAMY FOR R2 R1- COURT
63	WP/41011/2006 (Labour)  MP.1/2010 TO FIX AN EARLY DATE THE MANAGER OF VS THIRU D. RAVICHANDRA AND ANOTHER.	MR.K.MOORTHY ----- M/S.V.AJOY KHOSE FOR R1 R2 - LABOUR COURT
64	WP/43947/2006 (Labour)  M/S. HATSUN AGRO PRODUCTS LTD. VS THE DEPUTY COMMISSIONER OF AND ANOTHER.	M/S.JAYARAMAN AND ASSOCIATES ----- R1 LABOUR COURT R-2 NAGAVEL NO.72 PARUTHIKULAM VILLAGE KANCHEEPURAM TALUK
65	WP/4200/2008 (Labour)  THE MANAGEMENT VS M. CHANDRABABU AND ANOTHER.	M/S.RAJNISH PATHIYIL ----- R2-LABOUR COURT M/S.S.GIRIJA FOR R1 DT 07/01/2019
66	WP/16333/2008 (Labour)  T.JAGADEESAN [DIED] AND 3 OTHERS. VS THE MANAGING DIRECTOR AND 2 OTHERS.	M/S.A.K.RAJESWARI ASSO. T.P.KATHIRAVAN M/S. L.RAJASEKAR, D. MUTHUKUMAR, K.RATHNA KUMARAN DT 09/12/2020 ----- R1-THE MANAGING DIRECTOR TAMILNADU STATE TRANSPORT CORPORATION LTD, VIZHUPURAM DIVISION NO.1, VIZHUPURAM DT. MR.K.J. SIVAKUMAR FOR RR1 & 2 R3-LABOUR COURT
67	WP/16765/2008 (Labour)  MP.1/2008 FOR STAY & mp. 1/2009 To vacate stay THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.T.S.GOPALAN AND CO. ----- R-3 MRS.SELVA KANNAMMAL MOTHER OF LATE JOHN DE BRITTO, NO.17/3, KALAIGNAR 2ND STREET, KALINJUR, KATPADI. R1 LABOUR COURT MR.V.SELVARAJ M/S.D.JAYASINGH, V.S.MANIMEKALAI FOR R4 TO R6 DT 13/11/2019 R2-DECEASED
68	MP. 1/2010 FOR STAY	

WP/24657/2010 (Labour)	THE MANAGING DIRECTOR, VS THIRU.N.NATARAJAN, AND ANOTHER.	THE MANAGING DIRECTOR, METROPOLITAN TRANSPORT CORPORATION LTD, PALLAVAN ILLAM, CHENNAI-2. ----- M/S.M.CHIDAMBARAM , S.ANDAL & R.MEENA , A.Q.CHOUDHURY ----- M/S S.RAVI P.R.AJAYKUMAR FOR R1 R2- LABOUR COURT
69 WP/28105/2011 (Labour)	R.VASANTHAN, VS THE TAMILNADU ELECTRICITY AND 3 OTHERS.	M/S.N.SURESH G.BABY ----- M/S. T.S.GOPALAN & CO., FOR RR1 TO 3 AGP (W) FOR R4
70 WP/26122/2012 (Labour)	MP.1/2012 - FOR DIRECTION R.SAMPATH VS THE PRESIDING OFFICER AND ANOTHER.	M/S.V.BABU T.L.THIRUMALAISAMY K.S.YUVARAJ ----- R1- LABOUR COURT M/S.MEENAKSHI SUNDARAM DWARAKANATHAN M.SURESH AND D.VEDA FOR R2
71 WP/33795/2012 (Labour)	MP 1/2012 INTERIM STAY THE MANAGEMENT VS THIRU D. ANANDHAN AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.R.KRISHNASWAMY V.AJOY KHOSE M.MUTHUPANDIAN FOR R 1
72 WP/19529/2013 (Labour)	T.GOVINDARAJ VS THE GENERAL MANAGER AND 2 OTHERS.	M/S.LAW SQUARE S.SIVAKUMAR G.P.ARIVUCHUDAR N.INDUMATHI & R.ARUNA ----- THE GENERAL MANAGER TAMILNADU STATE TRANSPORT CORPORATION, KUMBAKKONAM DIVISION, KUMBAKKONAM M/S.D.VENKATACHALAM, V.HEMALATHA FOR RR1 & 2. DT 2/12/2019 R3-LABOUR COURT
73 WP/2695/2014 (Labour)	M.RAMALINGAM VS THE PRESIDING OFFICER AND 2 OTHERS.	M/S.T.FENNWALTER ASSO. R.JAIKUMAR ----- M/S.M.CHIDAMBARAM A.Q.CHOUDHURY R.PAVITHRA FOR R2 R-1 LABOUR COURT R-3 THE STATE OF TAMILNADU REP. BY ITS SECRETARY, TRANSPORT DEPARTMENT, FORT ST. GEORGE, CHENNAI-9
74 WP/3154/2014 (Labour)	MP 1/2014 INTERIM INJUNCTION THE MANAGEMENT VS THE JOINT COMMISSIONER OF AND ANOTHER.	THE MANAGEMENT TAMILNADU STATE TRANSPORT CORPORATION, MUMBAKKONAM DIVISION LTD., PERIYAMILAGUPARAI, TRICHY-1 M/S.D.VENKATACHALAM ----- R-2 S.THANGARAJ S/O.K.SHANMUGAM, DRIVER, STAFF NO.13148, 187-B, EAST STREET, ARAVAKKURUCHI, KARUR DISTRICT M/S R.KRISHNASWAMY V.AJOY KHOSE M.MUTHUPANDIAN FOR R-2 R-1 THE JOINT COMMISSIONER OF LABOUR (CONCILIATION) (I/C) DMS COMPOUND, CHENNAI-18
75 WP/4309/2014 (Labour)	MP.1/2014-FOR STAY THE MANAGEMENT, VS THE PRESIDING OFFICER, AND 4 OTHERS.	P1-THE MANAGEMENT, TAMIL NADU STATE TRANSPORT CORPORATION (KUMBAKONAM DIVISION) LIMITED, KUMBAKONAM. M/S.D.VENKATACHALAM ----- R1 COURT M/S.R.KRISHNASWAMY FOR R1 TO 4 R5 DISD VIDE COURT ORDER DT 17.8.2015 BY PSNJ
76 WP/4749/2014 (Labour)	MP.1/2014-INTERIM INJUNCTION THE GENERAL MANAGER, VS THE SPECIAL DEPUTY AND ANOTHER.	MR.C.S.K.SATHISH FOR PETITIONER ----- M/S.R.M.MUTHU KUMAR LEARNED GOVT. ADVOCATE TAKES NOTICE FOR R1 R-2 A.KRISHNAMURTHY, S/O.HARI GOVINDAN, 3/283, NADUSTREET, KANDHARIPALAYAM, V.AKRAHARAM POST, VILLUPURAM-605 115.
77 WP/4845/2014 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND 4 OTHERS.	M/S.R.K.GANDHI MR. D.RAGHU LEARNED COUNSEL FOR PETITIONER ----- R1 LABOUR COURT M/S K.GOVI GANESAN D.ARUN KUMAR S.VINOTH KUMAR FOR R2 TO R5

78	WP/18047/2014 (Labour)	THE MANAGEMENT, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.J.SIVAKUMAR,J.LOKESH SC-TNSTC AND SETC DT.10.10.2018 ----- M/S.K.ARUNA GIRI L.S.M.HASAN FIZAL AND R.S.KRISHNASWAMY FOR R2 R1 LABOUR COURT
		MP.1/2014_ INTERIM STAY	
79	WP/21697/2014 (Labour)	THE MANAGEMENT, VS K.RADHAKRISHNAN, AND ANOTHER.	THE MANAGEMENT, TAMILNADU STATE EXPRESS TRANSPORT CORPORATION, PALLAVAN SALAI, CHENNAI-2, REP. BY ITS GENERAL MANAGER K.KATHIRESAN- MS/2245/2007,N.MENAKA,M.YUVARAJ DT 17/03/2020 ----- K.RADHAKRISHNAN, S/O.KESAVAN, CONDUCTOR, CR.030, C/O.P.A.JOSEPH, 313/5, ANNA SALAI, PERIYAR NAGAR, SOUTH VRIDHACHALAM. M/S.R.MURALIDHARAN S.VENKIDUSAMY FOR R1 R2- LABOUR COURT
	AND WMP 6880/2018	For Direction K.RADHAKRISHNAN, VS THE MANAGEMENT, AND ANOTHER.	M/S.R.MURALIDHARAN S.VENKIDUSAMY S.M.MEERA MOHIDEEN -----
TO PERMIT THE PETITIONER TO WITHDRAW 50% AWARD AMOUNT IN WP 21697/2014			
	AND WMP 6878/2018	For Direction K.RADHAKRISHNAN, VS THE MANAGEMENT, AND ANOTHER.	M/S.R.MURALIDHARAN S.VENKIDUSAMY S.M.MEERA MOHIDEEN ----- MR. A.ANTONY AROKIARAJ FOR R1 R2 LABOUR COURT
		MP.1/2015-FOR STAY	
80	WP/7296/2015 (Labour)	MANAGEMENT VS K.KUTTIAPPAN AND ANOTHER.	M/S.P.ANBARASAN A.KARTHIKESAN ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NASRULLAH L.VIVEKANANDAN AND M.LAKSHMI FOR R2 R-1 K.KUTTIAPPAN S/O.KAVERI GOUNDAR, NORACHIVALAVU, SOORAPALLI POST, JALAKANDAPURAM VIA, METTUR TALUK, SALEM DISTRICT.
81	WP/8298/2015 (Labour)	S.JAYAPAL VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.BALACHANDER M.SHANMUGA PRIYA A.VINOTHKUMAR ----- R1 LABOUR COURT MR.D.RAGHU FOR R2
		MP.1/2015 FOR STAY	
82	WP/8978/2015 (Labour)	M/S.ZB-75, ANANTHANDAVAPURAM VS THE DEPUT COMMISSIONER OF AND ANOTHER.	M/S.L.P.SHANMUGASUNDARAM ----- R-1 THE DEPUT COMMISSIONER OF LABOUR, TRICHIRAPPALLI R2 TAPAL RETURNED NO SUCH PERSON PRIVATE NOTICE PERMITTED PROOF FILED VIDE USR. NO. 23238 DT. 9/7/2021
		MP.1/2015-FOR STAY	
83	WP/18585/2015 (Labour)	THE MANAGEMENT VS K.GOPALAN AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.R.KRISHNASWAMY V.AJAY KHOSE AND A.RAHUL FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR (CONCILIATION), DMS COMPOUND, CHENNAI.
84	WP/22768/2016 (Labour)	THE MANAGEMENT, VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM G.RAMAR ----- AGP TAKES NOTICE FOR R1 M/S.R.KRISHNASWAMY V.AJAY KHOSE, M.KARUNAKARAN FOR R2
85	WP/26450/2016 (Labour)	THE MANAEMENT VS G.KRISHNAMOORTHY AND 2 OTHERS.	M/S.A.SUNDARAVADANAM ----- M/S.R.KRISHNAMOORTHY V.AJAY KHOSE M.KARUNAKARAN FOR R1 R-2 THE JOINT COMMISSIONER OF LABOUR/(APPELLATE AUTHORITY AS UNDER PAYMENT OF GRATUITY ACT 1972) COIMBATORE R-3 THE ASSISTANT COMMISSIONER OF LABOUR/(CONTROLLING
	AND WMP 22673/2016	To Dispense With THE MANAGEMENT VS	M/S.P.PARAMASIVA DOSS

	S.SELLADURAI AND 2 OTHERS.	A.DAMODARAN -----
AND WMP 22671/2016	For Stay THE MANAEMENT VS G.KRISHNAMOORTHY AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
AND WMP 22674/2016	For Stay THE MANAGEMENT VS S.SELLADURAI AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
AND WP 26452/2016 (Labour)	THE MANAGEMENT VS S.SELLADURAI AND 2 OTHERS.	M/S.P.KANNAN KUMAR S.ANBAZHAGAN ----- M/S.R.KRISHNASWAMY V.AJAY KHOSE M.KARUNAKARAN FOR R1 R-2 THE JOINT COMMISSIONER OF LABOUR/(APPELLATE AUTHORITY AS UNDER PAYMENT OF GRATUITY ACT 1972) COIMBATORE R-3 THE ASSISTANT COMMISSIONER OF LABOUR/ (CONTROLLING OF GRATUITY ACT1972)
AND WMP 22670/2016	To Dispense With THE MANAEMENT VS G.KRISHNAMOORTHY AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
86 WP/26451/2016 (Labour)	THE MANAGEMENT VS THIRU P.DURAIRAJ AND ANOTHER.	THE MANAGEMENT TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD, 37, METTUPALAYAM SALAI, COIMBATORE-43, REP BY ITS GENERAL MANAGER MR.A. SUNDARAVADHANAN S.ANBAZHAGAN ----- THIRU P.DURAIRAJ CONDUCTOR, NO. 010234, POLLACHI-3, L-127, POLICE COLONY, BHARATHI NAGAR, GANAPATHY POST, COIMBATORE-6 M/S.R.KRISHNASWAMY, V.AJAY KHOSE M.KARUNAKARAN S.MANOGRAN FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR (CONCILLIATION), DMS COMPOUND, CHENNAI MS.T.GIRIJA GOVT.ADVOCATE TAKES NOTICE FOR R2
AND WMP 22672/2016	For Injunction THE MANAGEMENT VS THIRU P.DURAIRAJ AND ANOTHER.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
87 WP/26453/2016 (Labour)	THE MANAGEMENT, VS THIRU.A.VELIYANGIRI, AND ANOTHER.	THE MANAGEMENT, TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD., NO.37, METTUPALAYAM ROAD, COIMBATORE-37 REP. BY ITS MANAGING DIRECTOR. M/S.P.KANNAN KUMAR S.ANBAZHAGAN ----- THIRU.A.VELIYANGIRI, DRIVER, NO.012321, S/O.ARUMUGA GOUNDER, 12, SELVAKUMAR GOUNDER STREET, VADUKAMPALAYAM, POLLACHI-642 001. M/S.R.KRISHNASWAMY, V.AJAY KHOSE AND M.KARUNAKARAN FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR (CONCILIATION), D.M.S. COMPOUND, CHENNAI MR.T.GIRIJA GATAKES NOTICE FOR R2
88 WP/26454/2016 (Labour)	THE MANAGEMENT VS K.DURAI(48) AND 2 OTHERS.	M/S.P.KANNAN KUMAR S.ANBAZHAGAN ----- M/S.B.RAJAGOPAL K.SATHIYAMURTHI A.DEIVASIGAMANI FOR R1 R-3 THE ASSISTANT COMMISSIONER OF LABOUR/ (CONTROLLING AUTHORITY AS UNDER PAYMENT OF GRATUITY ACT1972) COIMBATORE R2 TAPAL DUE NO APP. NOT READY PVT. NOTICE PERMITTED PROOF NOT FILED
AND WMP 22676/2016	To Dispense With THE MANAGEMENT VS K.DURAI(48) AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
AND WMP 22677/2016	For Stay THE MANAGEMENT VS K.DURAI(48) AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----

89	WP/27415/2016 (Gen. Misc.)	(RTI ACT) RAJESH KUMAR.S VS UNION OF INDIA AND 4 OTHERS.	M/S.J.R.K.BHAVANANTHAM K.BOOPALAN ----- MR.J.MADANAGOPAL RAO FOR R1 TO R4 R5 R.SIVANESAN S/O RAMASAMY, B88, 6TH STREET, PERIYAR NAGAR, CHENNAI 600 082 M/S. RAVICHANDRAN SUNDARESAN, KARTHIKEYAN.R FOR R5 DT 7/1/2020
	AND WMP 23624/2016	For Direction RAJESH KUMAR.S VS UNION OF INDIA AND 4 OTHERS.	M/S.J.R.K.BHAVANANTHAM K.BOOPALAN -----
90	WP/32235/2016 (Labour)	THE MANAGEMENT, VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM G.RAMAR ----- M/S.V.AJAY KHOSE G.M.XAVIER X.SUMALATHA FOR R2 R-1 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR, DMS CAMPUS, ANNA SALAI, CHENNAI.
	AND WMP 27955/2016	For Stay THE MANAGEMENT, VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM G.RAMAR -----
91	WP/42638/2016 (Labour)	THE MANAGEMENT OF SOUTH INDIA VS THE PRESIDING OFFICER, AND 2 OTHERS.	M/S.M.PRAVEEN KUMAR T.BALAJI & R.I.RAMESH ----- M/S.T.RAMKUMAR & C.D.SUGUMAR FOR R2 M/S.P.S.GANESH M/S.KURIAN & ASSOCIATES FOR R3 R1-LABOUR COURT
	AND WMP 36555/2016	For Stay THE MANAGEMENT OF SOUTH INDIA VS THE PRESIDING OFFICER, AND 2 OTHERS.	M/S.M.PRAVEEN KUMAR T.BALAJI & R.I.RAMESH -----
92	WP/43700/2016 (Labour)	THE MANAGEMENT OF LOWER VS IYSAMMA AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) ----- R1-UNCLAIMED R2-LABOUR COURT
	AND WMP 37506/2016	For Stay THE MANAGEMENT OF LOWER VS IYSAMMA AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) -----
	AND WMP 37507/2016	For Stay THE DIVISIONAL MANAGER VS AGILANDAM AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) -----
	AND WP 43701/2016 (Labour)	THE DIVISIONAL MANAGER VS AGILANDAM AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) ----- M/S.R.KRISHNASWAMY, V.AJOY KHOSE AND M.KARUNAKARAN FOR R1 DT 30/11/2018
93	WP/365/2017 (Labour)	THE GENERAL MANAGER, VS THIRU.D.RAVICHANDRAN, AND ANOTHER.	THE GENERAL MANAGER, TAMIL NADU STATE TRANSPORT CORPORATION (VILLUPURAM) LTD, VAZHUTHAREDDY, SALAMEDU, VILLUPURAM REGION, VILLUPURAM- 605 602 M/S.K.J.SIVAKUMAR, J.LOKESH, DT. 10.10.2018 ----- R1 THIRU.D.RAVICHANDRAN, DRIVER, NO.DR4692, A.MARUR VILLAGE, S.R.KUPPAM POST- 606 203, NAGALUR VIA, VILLUPURAM DISTRICT M/S L.S.M. HASAN FIZAL K. ARUNAGIRI R.S.KRISHNASWAMY FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR, D.M.S.COMPOUND, CHENNAI
	AND WMP 398/2017	For Stay THE GENERAL MANAGER, VS THIRU.D.RAVICHANDRAN, AND ANOTHER.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
94	WP/5282/2017 (Labour)	THE MANAGEMENT OF VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.PREMKUMAR,T.KISHORE KUMAR DT 29.07.2021 ----- M/S.K.SATHIYAMURTHI A.DEIVA SIGAMANI L.KRISHNAMOORTHY FOR R2 R1-LABOUR COURT
	AND WMP 22166/2018	For Direction P.DHANARAJ, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.SATHIYAMURTHI A.DEIVASIGAMANI S.SATHISH & K.NARESH KUMAR -----
	AND WMP 5597/2017	To Dispense With THE MANAGEMENT OF VS	M/S.R.KRISHNAMOORTHY

	THE PRESIDING OFFICER, AND ANOTHER.	-----
AND WMP 5598/2017	For Stay THE MANAGEMENT OF VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.R.KRISHNAMOORTHY -----
95 WP/8278/2017 (Labour)	THE MANAGEMENT, VS TAMIL NADU STATE TRANSPORT AND ANOTHER.	THE MANAGEMENT, REP BY MANAGING DIRECTOR, TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD, CHENNIMALAI ROAD, ERODE MR. A.SUNDARAVADANAM LEARNED COUNSEL FOR PETITIONER ----- TAMIL NADU STATE TRANSPORT CORPORATION EMPLOYEES UNION, REP BY GENERAL SECRETARY, CITU OFFICE, 1, KUMARASAMY STREET, ERODE-1 M/S.R.KRISHNAMURTHY FOR R1 R2- LABOUR COURT
AND WMP 9069/2017	For Stay THE MANAGEMENT, VS TAMIL NADU STATE TRANSPORT AND ANOTHER.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
96 WP/25175/2017 (Labour)	THE MANAGEMENT VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM ----- R-2 P.REGHUPATHY, SENIOR CONDUCTOR, STAFF NO.91CR1089, NAGAPATTINAM BRANCH, RESIDING AT KOVILPATHU (POST), MANMATHAN KOVIL THERU, VEDARANYAM, NAGAPATTINAM-611 112. M/S.G.PURUSHOTHAMAN FOR R2 R-1 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR DMS CAMPUS, ANNA SALAI, CHENNAI-6.
AND WMP 26610/2017	For Injunction THE MANAGEMENT VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM -----
97 WP/32413/2017 (Labour)	THE MANAGEMENT, VS THE PRESIDING OFFICER, AND ANOTHER.	MR.A.SUNDHARAVADHANAN LEARNED COUNSEL FOR PETITIONER ----- M/S.A.VEERAPPA V.SARANYA FOR R2 R1-LABOUR COURT PVT. NOTICE PERMITTED, PROOF NOT FILED
AND WMP 35701/2017	For Stay THE MANAGEMENT, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.J.SIVAKUMAR J.LOKESH -----
98 WP/12359/2018 (Labour)	THE MANAGEMENT VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM ----- D.SOUNDAR RAJ-MS/1135/2014 FOR R2 DT 6/8/2020 R-1 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR DMS CAMPUS, ANNA SALAI, CHENNAI
AND WMP 70/2021	Direction M.RAJA VS THE MANAGEMENT AND ANOTHER.	M/S. D.SOUNDAR RAJ -----
99 WP/13434/2018 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA ----- M/S.S.T.VARADARAJULU P.GANESHAMURTHI T.KARKKIVELAN FOR R2
AND WMP 15829/2018	For Stay THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA -----
100 WP/13435/2018 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA -----
AND WMP 15830/2018	For Stay THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA -----
101 WP/22406/2018 (Labour)	THE MANAGEMENT, VS CHITHRA, AND 3 OTHERS.	M/S. K. KATHIRESEN (9840379058) ----- S.T. VARADARAJULU AMICUS CURIAE FOR RR1 TO 3 MR.D.SATHYARAJ SPL. GOVT PLEADER FOR R4
AND WMP 26251/2018	For Injunction THE MANAGEMENT, VS CHITHRA, AND 3 OTHERS.	M/S.D.VENKATACHALAM -----



102	WP/23532/2018 (Labour)	M/S.PONDICHERRY COOPERATIVE VS RAMESH,	M/S.UMESH RAO M.NIRMALKUMAR ----- M/S.S.MOHANKUMAR D.PRASANA KUMAR M.MOHAMED RIYAS FOR R1 DT 12/03/2019
	AND WMP 28327/2018	For Stay M/S.PONDICHERRY COOPERATIVE VS KARTHIKEYAN,	M/S.UMESH RAO M.NIRMALKUMAR -----
	AND WP 24308/2018 (Labour)	M/S.PONDICHERRY COOPERATIVE VS KARTHIKEYAN,	M/S.UMESH RAO M.NIRMALKUMAR ----- M/S.S.MOHANKUMAR D.PRASANA KUMAR M.MOHAMED RIYAS FOR R1 DT 12/03/2019
	AND WMP 27481/2018	For Stay M/S.PONDICHERRY COOPERATIVE VS RAMESH,	M/S.UMESH RAO M.NIRMALKUMAR -----
103	WP/31419/2018 (Labour)	THE MANAGEMENT VS R.PAPPAIYAN (DECEASED) AND ANOTHER.	THE MANAGEMENT TAMIL NADU STATE TRANSPORT CORPORATION (KUMBAKONAM) LIMITED, NO,27 RAILWAY STATION NEW ROAD, KUMBAKONAM-612 001 ----- M/S.D.VENKATACHALAM ----- M/S.T.ANANTHASEKAR FOR R1 DT 02/01/2019 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR CHENNAI-6
	AND WMP 36616/2018	Injunction THE MANAGEMENT VS R.PAPPAIYAN AND ANOTHER.	M/S.D.VENKATACHALAM -----
	AND WMP 22965/2020	Implead THE MANAGEMENT VS R.PAPPAIYAN (DIED) AND 4 OTHERS.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
104	WP/31857/2018 (Labour)	THE MANAGEMENT, VS R.SIVAMURUGAN AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.S.VIJAYAKUMAR, V.K.RAJENDRAN AND DURAI GUNASEKARAN FOR R1 DT 09/01/2019 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR, CHENNAI
	AND WMP 37096/2018	Injunction THE MANAGEMENT, VS R.SIVAMURUGAN AND ANOTHER.	M/S.D.VENKATACHALAM -----
105	WP/32018/2018 (Labour)	THE MANAGEMENT VS THE SPECIAL JOINT COMMISSIONER, AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.K.RAMESH, P.RAJAVEL AND M.KANDASAMY FOR R2 DT 10/01/2019 R1-RE-ISSUE SENT SERVICE AWAITED, NO APP. NOT READY
	AND WMP 37272/2018	Interim injunction THE MANAGEMENT VS THE SPECIAL JOINT COMMISSIONER, AND ANOTHER.	M/S.D.VENKATACHALAM -----
106	WP/2320/2019 (Labour)	THE GENERAL MANAGER, VS THE SPECIAL JOINT COMMISSIONER OF LABOUR, AND ANOTHER.	THE GENERAL MANAGER, STATE EXPRESS TRANSPORT CORPORATION (TAMIL NADU) LTD, PALLAVAN SALAI, CHENNAI 2 CHENNAI MR.K. KATHIRESAN (9840379058) ----- M/S.S.T.VARADARAJULU, P.GANESHAMURTHI, T.KARKKIVELAN FOR R2 DT 25/11/2019 MR.D.SATHYARAJ SPL. GOVT PLEADER FOR R1
	AND WMP 814/2021	Direction T.DHANARAJAN, VS THE GENERAL MANAGER, AND ANOTHER.	M/S. S.T.VARADARAJALU P.GANESHA MURTHI-MS/1361/1994 T.KARKKIVELAN -----
	AND WMP 2557/2019	Stay THE GENERAL MANAGER, VS THE SPECIAL JOINT COMMISSIONER OF LABOUR, AND ANOTHER.	M/S.R.P.PRATHAP SINGH -----
107	WP/7954/2019 (Labour)	THE MANAGEMENT, VS P.RAJKUMAR AND ANOTHER.	M/S.D.VENKATACHALAM ----- NOTICE SENT SERVICE AWAITED REG R2 NO APP NOT READY M/S. V.S.JAGADEESAN M.EGHAMBHARAM-MS/494/1996 E.ELANGOVAN P.KIRTHANA MAYURI FOR R1 DT 31/7/2019
	AND WMP 8559/2019	For Injunction THE MANAGEMENT, VS P.RAJKUMAR AND ANOTHER.	M/S.D.VENKATACHALAM -----

AND WMP 8563/2019	For Injunction THE MANAGEMENT, VS V.RAJA, AND ANOTHER.	M/S.D.VENKATACHALAM -----
AND WP 7958/2019 (Labour)	THE MANAGEMENT, VS V.RAJA, AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.S.GIRIJA FOR R1 DT 29/04/2019
108 WP/9758/2019 (Labour)	THE MANAGING DIRECTOR VS MR.V.PALANIVEL	M/S. D.RAGHU ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NAZARULLAH L.VIVEKANANDAN FOR R1 DT 07/06/2019
AND WMP 10349/2019	For Stay THE MANAGING DIRECTOR VS MR.V.PALANIVEL	M/S.S.RAJENI RAMADASS C.P.SENTHIL SUJATHA, M.NARESH BABU C.P.SENTHIL SUJATHA,M.NARESH BABU -----
109 WP/24208/2019 (Labour)	THE MANAGEMENT OF VS T.KARUNAKARAN To vacate stay T.KARUNAKARAN VS THE MANAGEMENT OF	M/S.T.S.GOPALAN AND CO ----- M/S.R.RAJARAM FOR R1 DT 5/11/2019
AND WMP 20559/2020		R. RAJARAM -----
AND WMP 1884/2020	To vacate stay T.KARUNAKARAN VS THE MANAGEMENT OF	MR.R.RAJARAM -----
AND WMP 20560/2020	Direction T.KARUNAKARAN VS THE MANAGEMENT OF	R. RAJARAM -----
AND WMP 23979/2019	Stay THE MANAGEMENT OF VS T.KARUNAKARAN	M/S.T.S.GOPALAN AND CO -----
AND WMP 1886/2020	For Direction T.KARUNAKARAN VS THE MANAGEMENT OF	MR. R. RAJARAM -----
110 WP/32269/2019 (Labour)	THE MANAGING DIRECTOR, VS V.SANKARAN,	M/S. R.SARAVANAKUMAR E.VEDA BAGATH SINGH K.VIJAYARAGAVAN J.RAJA RAO (9444473314) ----- M/S.JAYARAMAN AND ASSOCIATES, M.JAYARAMAN, K.RANGESH, R.ARUL VIGNESH FOR R1 DT.09.12.2019
AND WMP 32559/2019	For Stay THE MANAGING DIRECTOR, VS V.SANKARAN,	M/S. R.SARAVANAKUMAR E.VEDA BAGATH SINGH K.VIJAYARAGAVAN J.RAJA RAO -----
111 WP/35744/2019 (Labour)	THE MANAGEMENT VS S.RAMADASS	MR.C.S.K.SATHISH ----- M/S. R. MURALIDHARAN, S. VENKIDUSAMY FOR R1 DT 05/07/2021 PRIVATE NOTICE PERMITTED PROOF NOT FILED
AND WMP 17073/2021	Direction S.RAMADASS VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
AND WMP 36650/2019	Stay THE MANAGEMENT VS S.RAMADASS	M/S. S.SAIRAMAN -----
AND WMP 17071/2021	Direction S.RAMADASS VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
AND WMP 17072/2021	Direction S.RAMADASS VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----

112	WP/5822/2020 (Labour)	M/S.J.B.INDUSTRIES VS JOINT COMMISSIONER OF LABOUR AND 2 OTHERS.	R.KRISHNASWAMY P.K.MOHAN VEL ----- MR. M. VENKATESH KUMAR GOVT. ADVOCATE FOR R1 & R2 PVT. NOTICE PERMITTED PROOF NOT FILED P.SRIVIDHYA, S.MAHENDRAN FOR R3 DT 27/7/2020
	AND WMP 6823/2020	Stay M/S.J.B.INDUSTRIES VS JOINT COMMISSIONER OF LABOUR AND 2 OTHERS.	R.KRISHNASWAMY P.K.MOHAN VEL -----
113	WP/6324/2020 (Labour)	T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH ----- MR.J.SATHYA NARAYANA PRASAD FOR R1 R2 NOTICE SENT SERVICE AWAITED NO.APP. NOT READY PRIVATE NOTICE IS ALSO PERMITTED. PROOF NOT FILED M/S. O.R.SANTHANA KRISHNAN-MS/328/1978, O.S.KARTHIKEYAN FOR R3 DT 19/3/2020
	AND WMP 17874/2020	To Amend T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 3 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM -----
	AND WMP 17868/2020	Implead T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 3 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM -----
	AND WMP 7456/2020	Dispensed with (d.w) T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH -----
	AND WMP 7460/2020	Interim injunction T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH -----
	AND WMP 7463/2020	Interim directions T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH -----
114	WP/15694/2020 (Labour)	S.SASIKUMAR (PUMP OPERATOR), AND 15 OTHERS. VS THE MANAGING DIRECTOR AND 2 OTHERS.	M/S. LAW SQUARE S.SIVAKUMAR G.P.ARIVUCHUDAR P.H.C.M.GANDHI M.KAMATCHI SUNDHARI B.HARITHA PRIYADHARSHINI ----- M/S.S.ERASKINE LEO FOR R1 DT 03.12.2020 MR. TAMILARASAN LEARNED COUNSEL TAKES NOTICE FOR R3 R2- TAPAL DUE NO APP. NOT READY
	AND WMP 19535/2020	Injunction S.SASIKUMAR (PUMP OPERATOR), AND 15 OTHERS. VS THE MANAGING DIRECTOR AND 2 OTHERS.	M/S. LAW SQUARE S.SIVAKUMAR G.P.ARIVUCHUDAR P.H.C.M.GANDHI M.KAMATCHI SUNDHARI B.HARITHA PRIYADHARSHINI -----
115	WP/17092/2020 (Labour)	THE MANAGEMENT VS P.RAJENDRAN	M/S. C.S.K.SATHISH ----- M/S. K. ARUNA GIRI, L.S.M. HASAN FIZAL, R.S. KRISHNA SWAMY FOR R1 DT 22/12/2020 PRIVATE NOTICE PERMITTED PROOF NOT FILED
	AND WMP 21158/2020	Stay THE MANAGEMENT VS P.RAJENDRAN	M/S. C.S.K.SATHISH -----

116	WP/20402/2020 (Labour)	TAMIL NADU STATE TRANSPORT EMPLOYEES FEDERATION VS GOVERNMENT OF TAMIL NADU AND 10 OTHERS.	KRISHNASWAMY R. V.AJOY KHOSE S.MANOGRAN H.NANDHINI ----- MR. V.KATHIRVELU SPL GP TAKES NOTICE FOR R1 & R2 MR. K.MOORTHY STANDING COUNSEL TAKES NOTICE FOR RR3, 4 & 5 MR. C.S.K.SATHISH STANDING COUNSEL TAKES NOTICE FOR R6 MR. A.SUNDARAVADHANAM LEARNED STANDING COUNSEL TAKES NOTICE FOR R8 MR. D.VENKATACHALAM LEARNED COUNSEL TAKES NOTICE FOR R9 M/S. D. RAGHU FOR R7,R10 & R11
	AND WMP 25181/2020	AD-INTERIM DIRECTION TAMIL NADU STATE TRANSPORT EMPLOYEES FEDERATION VS GOVERNMENT OF TAMIL NADU AND 10 OTHERS.	M/S. KRISHNASAMY R. V.AJOY KHOSE S.MANOGRAN H.NANDHINI -----
117	WP/2912/2021 (RTI)	T.N.SUBRAMANIAN, VS UNION OF INDIA AND 2 OTHERS.	M/S. M.GNANASEKAR K. SATHIYAVEL M. N. KATHIR R. KALAIYARASI D. PAVITHRA ----- M/S. VENKATASWAMY BABU, SPC FOR R1 MEMO DT 12/02/2021 R-3 THE PUBLIC INFORMATION OFFICER, PONDICHERRY AGRO SERVICE INDUSTRIES CORPORATION LTD, THATTANCHAVADI, PUDUCHERRY - 605 009. M/S. T.M. NAVEEN, G. SHABNAM, M. GOPI, A. ALFIYA FOR R2 DT 18/3/2021 PRIVATE NOTICE PERMITTED PROOF NOT FILED
118	WP/7289/2021 (Labour)	THE SUPERINTENDING ENGINEER VS THE ASSISTANT COMMISSIONER OF LABOUR AND 18 OTHERS.	T.S.GOPALAN AND COMPANY ----- M/S. V. STALIN FOR R2 TO R6, R8 TO R19 DT 31/3/2021 R-1 THE ASSISTANT COMMISSIONER OF LABOUR (ENFORCEMENT ), AUTHORITY UNDER TAMIL NADU, CONFERMENT OF PERMANENT STATUS TO WORKMEN ACT, CIRCLE -II, NANDANAM, CHENNAI 600 035. R7-DECEASED
	AND WMP 11817/2021	To vacate stay C.KALIDASS, AND 16 OTHERS. VS THE SUPERINTENDING ENGINEER AND 2 OTHERS.	M/S. V.STALIN -----
	AND WMP 7793/2021	Stay THE SUPERINTENDING ENGINEER VS THE ASSISTANT COMMISSIONER OF LABOUR AND 18 OTHERS.	T.S.GOPALAN AND COMPANY -----
119	WP/9311/2021 (Labour)	MOHAMMED NAZEEM VS M/S.METROPOLITAN TRANSPORT CORPORATION, AND ANOTHER.	P.VIJENDRAN V.CHITHRA R.AMBUROSH ----- MR.K.MOORTHY FOR RESPONDENTS.
	AND WMP 9879/2021	Direction MOHAMMED NAZEEM VS M/S.METROPOLITAN TRANSPORT CORPORATION, AND ANOTHER.	P.VIJENDRAN V.CHITHRA R.AMBUROSH -----
120	WP/9313/2021 (Labour)	THE MANAGEMENT VS M.SATHISHKUMAR AND ANOTHER.	A.SUNDARAVADHANAN M.ARUN A.INDUMATHI ----- MR.V.AJOY KHOSE FOR RESPONDENTS
	AND WMP 7575/2021	To Dispense With THE MANAGEMENT VS C.PRADEEP AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN A.INDUMATHI -----
	AND WMP 7637/2021	To Dispense With THE MANAGEMENT VS K.PRANESH (RC NO.4109) AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN A.INDUMATHI -----
	AND WMP 9004/2021	Dispensed with (d.w) THE MANAGEMENT VS J. MOHANRAJ (RC NO. 4116), AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 7576/2021	THE MANAGEMENT VS C.PRADEEP AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN A.INDUMATHI -----

AND WMP 7638/2021	Stay THE MANAGEMENT VS K.PRANESH (RC NO.4109) AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WP 8450/2021 (Labour)	THE MANAGEMENT VS J. MOHANRAJ (RC NO. 4116), AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WMP 18979/2020	To Dispense With THE MANAGEMENT VS R.VIVEK AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN AND A. INDUMATHI -----
AND WMP 18980/2020	Stay THE MANAGEMENT VS R.VIVEK AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN AND A. INDUMATHI -----
AND WMP 10022/2021	Stay THE MANAGEMENT VS M.SATHISHKUMAR AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WMP 9005/2021	Interim stay THE MANAGEMENT VS J. MOHANRAJ (RC NO. 4116), AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WMP 9850/2021	To Dispense With THE MANAGEMENT VS L.SURESH KUMAR (RC NO.4124) AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WMP 9851/2021	Stay THE MANAGEMENT VS L.SURESH KUMAR (RC NO.4124) AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WMP 9882/2021	Dispensed with (d.w) THE MANAGEMENT VS M.SATHISHKUMAR AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WP 15187/2020 (Labour)	THE MANAGEMENT VS R.VIVEK AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN AND A. INDUMATHI -----
AND WP 7064/2021 (Labour)	THE MANAGEMENT VS C.PRADEEP AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI ----- R-2 THE ASSISTANT COMMISSIONER OF LABOUR COORNOOR, NILGIRIS DISTRICT. R1- ADDRESSEE ABSENT PVT NOTICE PERMITTED PROOF NOT FILED
AND WP 7118/2021 (Labour)	THE MANAGEMENT VS K.PRANESH (RC NO.4109) AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WP 9284/2021 (Labour)	THE MANAGEMENT VS L.SURESH KUMAR (RC NO.4124) AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
121 WP/12426/2021 (Labour)	THE MANAGEMENT VS D.P.SADASIVAM AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI ----- RR1 & 2-SERVICE AWAITED
AND WMP 13213/2021	Dispensed with (d.w) THE MANAGEMENT VS D.P.SADASIVAM AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
AND WMP 13214/2021	Stay THE MANAGEMENT VS	M/S. A. SUNDARAVADHANAN

	D.P.SADASIVAM AND ANOTHER.	M. ARUN A. INDUMATHI -----
122	WP/12967/2021 (Labour)	THE MANAGING DIRECTIOR VS S.PARIMALA AND 2 OTHERS.
	AND WMP 14689/2021	Stay THE MANAGING DIRECTIOR VS S.PARIMALA AND 2 OTHERS.
	AND WMP 14690/2021	Stay THE MANAGING DIRECTIOR VS S.MANNANGATTY AND 2 OTHERS.
	AND WP 12968/2021 (Labour)	THE MANAGING DIRECTIOR VS S.MANNANGATTY AND 2 OTHERS.
123	WP/13116/2021 (Labour)	N.SELVARAJ VS THE MANAGEMENT
	AND WMP 14119/2021	Interim injunction THE MANAGEMENT VS D.ELUMALAI AND ANOTHER.
	AND WMP 14120/2021	Interim injunction THE MANAGEMENT VS K. CHANDRAN AND ANOTHER.
	AND WP 13301/2021 (Labour)	THE MANAGEMENT VS K.KUMARESAN AND ANOTHER.
	AND WMP 14124/2021	Interim injunction THE MANAGEMENT VS V. ALBERT SELVARAJ AND ANOTHER.
	AND WMP 14127/2021	Interim injunction THE MANAGEMENT VS K.KUMARESAN AND ANOTHER.
	AND WP 13297/2021 (Labour)	THE MANAGEMENT VS K. CHANDRAN AND ANOTHER.
	AND WP 13299/2021 (Labour)	THE MANAGEMENT VS V. ALBERT SELVARAJ AND ANOTHER.
125	WP/13538/2021 (Labour)	G.GOPAL VS THE EMPLOYEES COMPENSATION COMMISSIONER II/ AND 2 OTHERS.
	AND WMP 13750/2021 (Labour)	MRS.SELVAPRIYA N.P VS DEPUTY REGIONAL PROVIDENT FUND
126	WP/13750/2021 (Labour)	MRS.SELVAPRIYA N.P VS DEPUTY REGIONAL PROVIDENT FUND
	AND WMP 14998/2021	Interim injunction THE MANAGEMENT
127	WP/14120/2021 (Labour)	THE MANAGEMENT VS A.KANNAN AND ANOTHER.
	AND WMP 14998/2021	Interim injunction THE MANAGEMENT
		N.MALA G.SUDHA ----- RRI TO 3 - SERVICE AWAITED NO APP. NOT READY
		N.MALA G.SUDHA -----
		N.MALA G.SUDHA -----
		N.MALA G.SUDHA -----
		N.SELVARAJ S/O.NACHIMUTHU, NO.75, KAROOHUPALAYAM , AVALPUNDHURAI POST, ERODE DISTRICT K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NASRULLAH L.VIVEKANANDAN ----- THE MANAGEMENT TNSTC (COIMBATORE)LTD, SENNIMALAI ROAD, ERODE DISTRICT-1 MR.A. SUNDARAVADHANAN FOR RESPDTS
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. K.J.SIVAKUMAR -----
		M/S. S.V.KARTHIKEYAN R.ELIZABETH J.JAYENDRAKRISHNAN ----- MR.L.S.M.HASAN FIZAL GOVT. ADVOCATE TAKES NOTICE FOR R1 MRS.N.MALA GOVT. PLEADER (PUDUCHERRY) FOR R2 MR.R.GANESH KANNA FOR R3 PRIVATE NOTICE PERMITTED PROOF NOT FILED M/S.R.GANESH KANNA,J.MADHUMITHA FOR R3 DT 28.07.2021
		JJR.EDWIN SANGEETHA RAJKUMAR C.SEEMON V.LALITHA KUMARI ----- M/S. R. MEENAKSHI S.C, V. MOHANA PRIYA, M. SUGANYA, A. NAMBIRAJAN FOR R1 MEMO DT 2/7/2021
		M/S. D.VENKATACHALAM L.RAMANATHAN -----

	VS A.KANNAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
128 WP/14191/2021 (Labour)	THE MANAGEMENT VS M.SAKRAVARTHI VINAYAKA SARAVANAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- MR. S.SANTHOSHKUMAR FOR WORKMEN M/S.S.SANTHOSH KUMAR FOR R1 DT 22.07.2021
AND WMP 15067/2021	Injunction THE MANAGEMENT VS M.SAKRAVARTHI VINAYAKA SARAVANAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15068/2021	Injunction THE MANAGEMENT VS S.VEERAMANIKANDAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WP 14192/2021 (Labour)	THE MANAGEMENT VS S.VEERAMANIKANDAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- M/S.S.SANTHOSH KUMAR FOR R1 DT 22.07.2021
AND WP 14193/2021 (Labour)	THE MANAGEMENT VS M.SENTHILKUMAR AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- M/S.S.SANTHOSH KUMAR FOR R1 DT 22.07.2021
AND WMP 15070/2021	Injunction THE MANAGEMENT VS M.SENTHILKUMAR AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
129 WP/14279/2021 (Labour)	R.MUTHURAMALINGAM VS THE MANAGEMENT	M/S. D.BHARATHY -----
130 WP/14558/2021 (Labour)	THE GENERAL MANAGER VS R.NATARAJAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- M/S.V.PORKODI, G.M.XAVIER FOR R1 DT. 29/07/2021
AND WP 14563/2021 (Labour)	THE MANAGEMENT VS M.RAMAIYAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15442/2021	Injunction THE GENERAL MANAGER VS R.NATARAJAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15448/2021	Injunction THE MANAGEMENT VS M.KALAIARASAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15450/2021	Injunction THE MANAGEMENT VS M.RAMAIYAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15452/2021	Injunction THE GENERAL MANAGER VS B.GNANASEKARAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WP 14562/2021 (Labour)	THE MANAGEMENT VS M.KALAIARASAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WP 14565/2021 (Labour)	THE GENERAL MANAGER VS B.GANANASEKARAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
131 WP/14760/2021 (Labour)	THE PUDUCHERRY POWER CORPORATION VS THE SECRETARY TO GOVERNMENT (LABOUR) AND ANOTHER.	USHA RAMMAN R.VENKATESULU S.HARSHITHA ----- MR. G.DJEARANY GOVT. ADVOCATE (PONDY) TAKES NOTICE FOR R1 R2 - SERVICE AWAITED NO APP. NOT READY PRIVATE NOTICE PERMITTED PROOF FILED VIDE USR. NO. 25249 DT. 20/07/2021 ( ONLY RECEIPT FILED )

132	WP/14797/2021 (Labour)	THE GENERAL MANAGER VS K.RAMAMOORTHY	M/S. K.J.SIVAKUMAR ----- M/S.R.MURALIDHARAN,S.VENKIDUSAMY FOR R1 DT 27.07.2021
	AND WMP 17074/2021	Direction K.RAMAMOORTHY VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
	AND WMP 17075/2021	Direction K.RAMAMOORTHY VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
	AND WMP 15679/2021	Stay THE GENERAL MANAGER VS K.RAMAMOORTHY	M/S. K.J.SIVAKUMAR -----
133	WP/15233/2021 (RTI)	J.M.PRATAP VS THE CENTRAL PUBLIC INFORMATION OFFICER AND AND 2 OTHERS.	M/S. R.SANKARAPPAN ----- RRI TO 3 - NOTICE SENT SERVICE AWAITED NO APP. NOT READY PRIVATE NOTICE PERMITTED PROOF NOT FILED
134	WP/15598/2021 (Labour)	THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL AND ASSOCIATES JOHN ZACHARIAH M.V.V.N.SIVANTHY -----
	AND WMP 16515/2021	To Dispense With THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	M/S.FOX MANDAL AND ASSOCIATES JOHN ZACHARIAH M.V.V.N.SIVANTHY -----
	AND WP 13731/2020 (Labour)	THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR ----- R.KRISHNASWAMY,V.AJOY KHOSE FOR R2 DT 14.10.2020
	AND WMP 16516/2021	Stay THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL AND ASSOCIATES JOHN ZACHARIAH M.V.V.N.SIVANTHY -----
	AND WMP 17066/2020	Stay THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR -----
	AND WMP 21856/2020	To vacate stay THE GENERAL SECRETARY VS THE MANAGEMENT AND 2 OTHERS.	R.KRISHNASWAMY V.AJAY KHOSE -----
	AND WP 13727/2020 (Labour)	THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR ----- R.KRISHNASWAMY,V.AJOY KHOSE FOR R2 DT 14.10.2020
	AND WMP 17070/2020	Dispensed with (d.w) THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR -----
	AND WMP 21394/2020	To amend the prayer THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MONDAL AND ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR -----
	AND WMP 21855/2020	To vacate stay THE GENERAL SECRETARY VS THE MANAGEMENT AND 2 OTHERS.	M/S. KRISHNASAMY R. V.AJAY KHOSE -----

FOR DISMISSAL



135 WP/13709/2005  
(Labour)

K.MAHALINGAM  
VS  
THE LABOUR COURT AND ANOTHER.

M/S G.PUGAZHENTHI  
A.NAGARATHINAM  
V. SHANMUGAM  
-----

M/S J.STALIN  
I.PARANTHAMEN FOR R2  
R1 - LABOUR COURT

\*\*\*\*\* (Concluded) \*\*\*\*\*